

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No.6451 of 2021**

Jasbir Singh ..... Petitioner  
Versus  
The State of Jharkhand .....Opposite Party

**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

For the Petitioner : Mr. A.K. Chaturvedy, Advocate  
For the State : Mr. Santosh Kr. Shukla, Addl.P.P

**Order No.02 Dated- 09.09.2021**

Heard the parties through video conferencing.

Learned counsel for the petitioner seeks permission of this Court to withdraw this anticipatory bail application.

Permission is accorded.

This anticipatory bail application stands dismissed as withdrawn.

**(Anil Kumar Choudhary, J.)**